

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/94(KB)2024
IA(I.B.C)/1269(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	INDIAN BANK VS MRS. SHREYA AGARWAL PERSONAL GUARANTOR OF M/S VINEET OILS PRIVATE LIMITED
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Zeba Khan, Adv.]

Mr. Udit Agarwal, Adv.] For the Resolution Professional

ORDER

1. Ld. Counsel appearing on behalf of the financial creditor present. Ld. Counsel appearing on behalf of the resolution professional present.
2. **IA(I.B.C)/1269(KB)2024:**
 - a. Ld. Counsel appearing on behalf of the financial creditor submits that she would use an Objection to the Report of the RP which suggests rejection of the application. Let the same be done in ten (10) days.
 - b. List this matter for further consideration on **25.07.2024**.
3. List the main CP for further consideration on **25.07.2024** has already posted.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**